

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1697/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Balaji Marketing Agencies
 V/s.
 Sanika Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

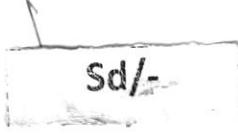
S. No.	NAME	DESIGNATION	SIGNATURE
17	Mr N. P. Raynaud	Advocates for Corporate Debtors	

ORDER

CP No. 1697/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 12.02.2018.


 Sd/-
 V. NALLASENAPATHY
 Member (Technical)


 Sd/-
 B.S.V. PRAKASH KUMAR
 Member (Judicial)